NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

32. C.P. 59/2022
CORAM: SHRI. H.V. SUBBA RAO, MEMBER (J)
MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **18.05.2023**

NAME OF THE PARTIES: Rakesh Panchal

V/s.

Empire Tobacco Company Private Limited.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Due to paucity of time matter could not be heard. List this matter on

13.07.2023.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)

Shubham